

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No.101
CP(IB) 63 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Phoenix ARC Pvt Ltd (Trustee of Phoenix Trust FY 14-9)Applicant

V/s

Doshion Pvt LtdRespondent

Order delivered on 02.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Sanjay Majmudar, PCA

For the IRP/RP :

For the Respondent : Mr, Rasesh Sanjanwala, Sr. Adv.

ORDER

Learned Sr. Counsel for the Corporate Debtor submitted that talks between Financial Creditor and Corporate Debtor are going on for settlement. Learned PCA for the Financial Creditor submitted that he has no instruction. Be that as it may. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)